

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/ 5663 /A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Yomge Ado,
District & Sessions Judge, Tezu,
Lohit District, Arunachal Pradesh

Dated Guwahati, 23rd September, 2019.

Sub:- Casual leave.

Ref:- Application dated 19.08.2019.

Sir,

With reference to the above, I am directed to inform you that, you have been granted casual leave for 3(three) days on 25.09.2019, 26.09.2019 and 27.09.2019 along with station leave permission, subject to availability of casual leave in your credit for the year 2019.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008 ⁵⁶⁶⁵ 5664/A, dated 23.9.19

Copy to:

1. Registrar, Gauhati High Court, Itanagar Bench, Arunachal Pradesh.
2. The Systems Analyst, Gauhati High Court.

23/9/19
JT. REGISTRAR (VIGILANCE)

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